Teesta Barrage Projects of West Bengal

- 355. SHRI MANIK SANYAL: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the total expenditure incurred so far on the Teesta Barrage Project in West Bengal;
- (b) the share of Union Government on the total expenditure; and
- (c) whether there is any proposal to provide financial assistance to the State; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) An expenditure of about Rs. 279 crores was anticipated upto March, 1988.

(b) and (c). Special Central assistance of Rs. 5 crores during 1983-84 and an advance Plan assistance of Rs. 15 crores in 1986-87 and Rs. 10 crores in 1987-88 was provided to the Teesta Barrage Project.

Institute of Handloom Technology

- 356. SHRI MATILAL HANSDA: Will the Minister of TEXTILES be pleased to state:
- (a) whether there are any institutes of handloom technology in the country; and
- (b) if so, the details threof and locations of such institutes?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) At present three Institutes of Handloom Technology are functioning under the Central Government, one each at Varanasi, Salem and Guwahati. All the three Institutes are conducting 3 year Diploma Courses in Har-loom Technology and 4-month Short-term training Courses in Weaving, Dyeing and Printing, Designing, or Pattern making, etc. The Institutes ot Varanasi and Salem are also conducting one year "Post Diploma Course in Textile Chemistry".

Guidelines on Zero Budgeting

357. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

- (a) whether some states have accepted the process of 'Zero-budgeting';
- (b) if so, whether with a view to ensuring uniformity in the budgetary process in the interest of national planning, some guidelines in this regard are being formulated; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DFPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) Yes, Sir.

(b) and (c). A copy of the guidelines for adoption of the Zero Base Budgeting approach in respect of the programmes/schemes of Central Government. Ministries/Departments has been forwarded to all the State Governments, for their consideration and guidance.

Steps to Check Floating of Bogus Investment Companies

- 358. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware that the Investment Companies have become favourite conduct of tax evaders for laundering their black money into white; and
- (b) if so, the steps Government propose to take to check the floating of investment Companies to launder their black money as well as that of others?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Yes, Sir. The Government is aware that certain persons had adopted the device of floating investment companies for evasion of tax.

(b) Steps have already been taken by the Government in the form of intensified investigations and centralisation of cases of investment companies. These have resulted in a number of persons surrendering their concealed income invested in investment companies. The Government also appointed a Study Group for identifying measures required for dealing with tax evasion through investment companies.